- 381. श्री राम सेवक यादवः क्या इस्पात तथा भारी इंजीनियरिंग मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या उनके मंत्रालय को पता है कि छोहे का बाजार मूल्य नियत किये गये मूल्य से अधिक है;
- (ख) यदि हाँ, तो क्या उनके मंत्रालय ने इस वृद्धि के कारणों का अध्ययन किया है; और
- (ग) यदि हां, तो बढ़ते हुए मूल्यों को रोकने के लिए सरकार क्या कारवाही कर रही है ?

इस्पात तथा मारी इन्जीनियरिंग मंत्रालय

में उपमंत्री (श्री मुहम्मद शकी कुरेशी):
(क) जी. हाँ; संयुक्त संयत्र समिति ने
मुक्य उत्पादकों द्वारा लीहे और इस्पात की
वस्तुग्रों की बिकी के लिए जो मूल्य निश्चित

किये हैं. बाजार मूल्य उससे अधिक है।

- (ख) खुले बाजार में ऊंचे मूल्यों का मुख्य कारण इस्पात की वर्तमान कमी है
- (ग) मूत्यों में वृद्धिको रोकने के लिए कदम उठाए जा रहे हैं उनमें वितरण को बेहतर बनाना, आयात के लिए उदार नीति अपनाना ग्रौर नियाँत पर कुछ प्रतिबन्घ लगाना शामिल है।

Implementation of Industrial Licensing Policy

- 382. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:
- (a) whether it is a fact that Government could not come to a consensus on the

manner in which the new industrial policy is to be implemented; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRIM, R. KRISHNA): (a) No, Sir.

(b) Does not arise.

Appointment, Removal and Resignation by various Chairmen of Heavy Engineering Corporation

- 383. SHRI M. H. GOWDA: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:
- (a) the number of Chairmen of the Heavy Engineering Corporation appointed since the inception of the Corporation;
- (b) the reasons for the removal, resignations of these Chairmen; and
- (c) whether these resignations had any effect on the working of the Corporation?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI): (a) The following persons have held the office of Chairman, Heavy Engineering Corporation Ltd., from time to time, on a regular basis:—

- 1. Dr. A. Nagaraja Rao 28.1.59 to 24.2.64
- Shri T. R. Gupta 24.3.64 to 7.10.67
- 3. Shri K.D. Malviya 23.2.68 to 4.1.69
- 4. Shri C. Cahlapati Rao 27,4.69 to 30.9.70
- Shri S, S. Jagota Since 6. 11. 70
- (b) Dr. Nagaraja Rao was a permanent civil servant on deputation to the company and he was reverted from the post after a fire incident in the plant. Shri Gupta and Shri Malaviya resigned on personal grounds- Shri Chalapati Rao who is a permanent officer of the Railways, was reverted to his parent Department in the over-all interest of the plant.

(c) Frequent changes do dislocate the functioning of vital and complex plant like the HEC. But these change become inescapable. It is proposed to avoid such changes in future as far as possible through the building of a regular cadre for senior posts in the HEC.

Site for Visakhapatnam Steel Plant

- 384 SHRI RAGHUVIR SINGH SHASTRI: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :
- (a) whether the site for the proposed Steel Plant in Visakhapatnam has been selected : and
- (b) if so, the name of the place and the basis for its selection?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI OURESHI): (a) No. Sir. but this is likely to be done before the end of this month.

(b) Does not arise.

Muster-Roll Employees in Heavy Engineering Corporation, Ranchi

- 385. SHRI P. GOPALAN: Will the Minister of STEEL AND HEAVY ENGI-NEERING be pleased to state:
- (a) the total number of Muster-roll employees who have been employed in the various units of Heavy Engineering Corporation, Ranchi since 1968;
- (b) how many of these Muster-roll employees have been put against regular posts till now;
- (c) the total number of adivasi employees who are working on Muster-Roll; and
- (d) the norms and conditions fixed for appointing the Muster-Roll employees in regular posts?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI

- QURESHI): (a) Total number of muster-roll employees employed in Heavy Engineering Corporation from 1.1.68 to 30.6.70 is 1180.
- (b) Number of employees out of these who have been put against regular posts is
- (c) Total number of Adivasi employees working on muster roll is 914.
- (d) As per the existing policy, the procedure detailed below is being followed in the matter of regularisation of services of muster roll workers:
 - (i) Skilled and semi-skilled posts-Regular appointments in appropriate scales of pay are given after the incumbents complete twelve months continuous service satisfactorily;
 - (ii) Unskilled posts-Regularisation of muster roll workers under these categories is given effect to after the persons complete three years continuous service satisfactorily.

Railway Divisional Office Rangiya (Assam)

- SHRI HEM BARUA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have decided to have a Railway Divisional Office at Rangiya, Assam; and
- (b) if so, whether work in the matter has already been started, and if not the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI NANDA): (a) and (b). Government have decided to set up a Divisional Headquarters at Rangiya, provided suitable lead is made available for the purpose by the Government of Assam. The sites so far offered by the Assam Government have been inspected but they have not been found suitable for locating a Divisional Headquarters.

Work will be started after suitable land is made available.